

thefts take place are specially watched and, where necessary, trains are escorted by Railway Protection Police working under the control of the State Governments.

(iii) The use of special types of locks, such as Ellis Patent locks, are being extended more widely for locking of wagons containing selected commodities which are the main targets of train thieves.

(iv) To prevent consignments going astray, and thus help in the prevention of claims, campaigns are being carried on by railways, from time to time, for careful handling of goods and also proper packing, labelling and marking of packages.

(v) A few months ago Government appointed a senior Commercial Officer to investigate the entire question of heavy claims on Indian Railways with a view to taking remedial measures and his report is at present under consideration in consultation with Railway Administrations.

The position is under constant scrutiny and steps have been taken to tighten up and intensify checks and inspections with a view to securing an improvement in the matter. Government will continue to pursue this matter with vigour.

(c) The former E.I. Railway.

उत्तर प्रदेश के औद्योगिक क्षेत्रों में सस्ता
गल्ला

५५. श्री एस० डी० मिश्र : क्या खाद्य तथा कृषि मंत्री यह बतलाने की कृपा करेंगे कि :

(क) फूड सबसीडी के सम्बन्ध में उत्तर प्रदेशीय सरकार द्वारा भारत सरकार के समक्ष औद्योगिक क्षेत्रों में सस्ता गल्ला देने के हेतु सबसीडी देने की माग की गई है; और

(ख) यदि हां, तो सरकार ने इस सम्बन्ध में क्या निर्णय किया ?

[FOOD SUBSIDY FOR INDUSTRIAL AREAS IN U. P.]

55. SHRI S. D. MISRA: Will the Minister for FOOD AND AGRICULTURE be pleased to state :

(a) whether the U. P. Government asked the Government of India that some subsidy should be given to them in order to reduce the prices of food grains in the industrial areas in that State; and

(b) if the answer to part (a) above is in the affirmative, what decision has the Government arrived at in the matter ?]

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMED KIDWAI): (a) Yes, a request has just been received from the State for a subsidy.

(b) Attention is invited to Finance Minister's Budget speech on 23rd May 1952 on the question of food subsidy.

शूगर कैंडी का मूल्य

५६. श्री एस० डी० मिश्र : क्या माननीय खाद्य तथा कृषि मंत्री जी यह बतलाने का कष्ट करेंगे कि :

(क) जब बाजार में चीनी का सरकारी दाम लगभग १४ आना प्रति सेर है तो शूगर कैंडी क्यों एक रुपया आठ आने बिक रही है; और

(ख) इस पर नियन्त्रण क्यों नहीं है ?

[PRICE OF SUGAR CANDY]

56. SHRI S. D. MISRA: Will the Minister for FOOD AND AGRICULTURE be pleased to state :

(a) why sugar candy is being sold in the market at the rate of one and

a half rupee per *seer* when the official rate of the sugar in the market is nearly fourteen annas per *seer*; and

(b) what are the reasons that its price in the open market is not being controlled ?]

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMED KIDWAI) : (a) There is no control on the price of sugar candy.

(b) Due to the fact that it is generally manufactured from free market sugar on which there is no price control.

संसद् के सदस्यों के लिये मकान

५७. श्री एस० डी० मिश्र : क्या कार्य-आवास तथा संभरण मन्त्री जो यह बतलाने का कष्ट करेंगे कि :

(क) संसद् के सदस्यों के लिये नौर्थ एवन्यू तथा साउथ एवन्यू के जो मकानात बने हैं उन पर कितना खर्च हुआ है ;

(ख) कृपया यह भी बतलाया जाय कि "ए", "बी" तथा "सी" टाइप जो फ्लेट बने हैं उन प्रत्येक प्रकार पर कितन खर्च पड़ा है ;

(ग) कृपया यह भी बतलाया जाय कि प्रत्येक प्रकार के सेटों में कितने कितने कौस्त के फरनीचर दिये गये हैं और

(घ) क्या इन के लिये टेंडर लिया गया था ?

[FLATS FOR M. PS]

57. SHRI S. D. MISRA: Will the Minister for WORKS, HOUSING and SUPPLY be pleased to state :

(a) what expenditure has been incurred on building flats for the Members of Parliament on North Avenue and South Avenue ;

(b) what expenditure has been incurred on building separately 'A', 'B' and 'C' types of flats for the Members of Parliament;

(c) the cost of furniture provided in each of these types of flats; and

(d) whether Government called for any tenders for the supply of such furniture ?]

THE DEPUTY MINISTER FOR WORKS, HOUSING AND SUPPLY (SHRI S. N. BURAGOHAJ) : (a) Rs. 39,73,640 including services but excluding cost of furniture.

(b) A Type : Rs. 14,12,320 (104 @ Rs. 13,580 each).

B Type : Rs. 11,46,960 (72 @ Rs. 15,930 each).

C Type : Rs. 14,14,360 (76 @ Rs. 18,610 each).

(c) A Type : Rs. 2,500 each.

B Type : Rs. 3,308 each.

C Type : Rs. 3,770 each.

(d) Yes.

APPOINTMENT OF CHAIRMEN OF COMMITTEE OF PRIVILEGES AND COMMITTEE ON PETITIONS

MR. CHAIRMAN : I have one or two announcements to make. For the Committee of Privileges under rule 169 (1), I appoint Shri Pattabhi Sitaramayya as Chairman. For the Committee on Petitions, Shri Jaspat Roy Kapoor will serve as Chairman.

We have to meet tomorrow at 4 o'clock and not at 8.15, as many Ministers will be required to be present in the House of the People. So, when we adjourn, we will adjourn till 4 o'clock tomorrow, and will go on till 8 o'clock.

NOTICE OF MOTION FOR PAPERS

SHRI P. SUNDARAYYA : Sir, I have given notice of a motion for papers on the question of the